

DIVISION BENCH
COURT - II

O-230

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/198(KB)2023
IA(COMPANIES.ACT)/212(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	PAWAN SINGHAL VS G I R LOGISTICS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Debmalya Ganguli, Adv.] For the Respondent
Mr. Soumalya Ganguli, Adv.]
Ms. Sudarshana Dutta, Adv.]
Mr. Ashwani Kumar, Adv.]

ORDER

1. Ld. Counsel for the Respondent present.
2. Matter stands adjourned to **09.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**